

**GOVERNMENT OF INDIA**  
**MINISTRY OF MINORITY AFFAIRS**  
**LOK SABHA**  
**UNSTARRED QUESTION No.3499**  
**TO BE ANSWERED ON 02.01.2019**

**Implementation of Pilot Project Programme**

**3499. SHRI V. PANNEERSELVAM:**  
**DR. SUNIL BALIRAM GAIKWAD:**  
**SHRI KUNDARIYA MOHAN BHAI KALYANJI BHAI:**

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether any minority concentration district has been chosen for implementing any pilot project programme;
- (b) if so, the details thereof along with the aims and objectives of the said project;
- (c) whether the Government has achieved its objectives and if so, the details thereof;
- (d) the funds allocated/expenditure incurred by the Government on the said project;
- (e) whether the Government has assessed and also carried out any performance audit of the pilot project;
- (f) if so, the details thereof and the outcome thereof; and
- (g) the stringent measures taken by the Government to ensure quality parameters intended for the successful implementation of the project?

**ANSWER**  
**MINISTER OF MINORITY AFFAIRS**  
**(SHRI MUKHTAR ABBAS NAQVI)**

(a) to (g): A pilot project called “Minority Cyber Gram” was launched for digital literacy in a minority dominated village Chandauli, District Alwar, Rajasthan during the 12<sup>th</sup> Plan period which was mainstreamed with Multi-sectoral Development Programme (MsDP) in the year 2014-15 as a special initiative. Under this initiative, students of minority communities were provided hands on training in computers to enable them to acquire basic Information and Communication Technology (ICT) skills; become digitally literate; actively participate in knowledge based activities; access financial, social and government services and use internet for communications. The details of project approved is as under:-

S.No.	State	Approved unit (number of participants)	Value of Central Share (in Rs.)
1	Uttar Pradesh	173143	201928024
2	West Bengal	170005	198268331
3	Tripura	18109	21119621
4	Maharashtra	28000	32655000
5	Rajasthan	10400	12129000

The impact of the assets created under MsDP has been evaluated by the Ministry through the Indian Institute of Public Administration (IIPA). The study report is available at <http://www.minorityaffairs.gov.in/sites/default/files/IIPA%20Report.pdf>.

Further, based on the feedback received from various stakeholders like State Governments, Parliamentarians, general public at various conferences, “Progress Panchayat” organized by the Ministry and impact assessment, the MsDP scheme has been restructured and implemented as Pradhan Mantri Jan Vikas Karyakram (PMJVK) during the remaining period of 14<sup>th</sup> Finance Commission. Individual beneficiary oriented projects has been discontinued under the restructured programme and the focus has been shifted to creation of social assets in education, health and skill sectors by earmarking 80% resources for these sectors. Besides, it is also provided to allocate 33 to 40% of resources under the PMJVK for creation of women centric projects.

Under the PMJVK, there is robust mechanism for monitoring of all projects. It has been provided that the Block Level Committee (BLC) for PMJVY would monitor the implementation of projects at the block level. The District Level Committees and State Level Committees, constituted for implementation of the Prime Minister’s New 15 Point Programme, are the monitoring Committees at the District and State levels respectively. The Empowered Committee at the center under the chairmanship of Secretary, Ministry of Minority Affairs, serves as the Oversight Committee to monitor the progress of implementation of projects. Besides that there is also a provision for constitution of IT enabled dedicated Cell at each district and State Headquarters to facilitate monitoring of the scheme.

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